

there and be absent-minded or apathetic.

**Mr. Speaker:** Should they pass the examination? That was the question.

**Shri Sampath:** Should they pass it within the due date? Is that made obligatory?

**Shri G. B. Pant:** They are expected to pass the examinations if not in the first chance then in the second or even perhaps in the third chance. But they are not such dullards as the hon. Member seems to imagine.

**श्री भक्त वरुण :** क्या यह सत्य नहीं है कि राष्ट्रपति जी का आदेश उन सिफारिशों पर आधारित है जोकि संसदीय समिति ने पेश की थीं और जो सिफारिशें उभने की थीं वह इस भावना से की थीं कि मद्रास सरकार भी उन से सहमत है अतः फिर भी जो गलतफहमी इस समय हो रही है उस के निराकरण के लिये क्या कोई कदम उठाया जा रहा है ?

**श्री गो० ब० पन्त :** मैं तो समझता हूँ कि अब कहाँ गलतफहमी है। प्रेजिडेंट का आर्डर वह जोकि पहले कमिशन ने सिफारिशों की थीं और उस के बाद पार्लियामेंटरी कमेटी ने सिफारिशों कीं और फिर उस के बाद जो यहां पर बहस हुई उन सब का लिहाज करके, वह निकाला गया है।

**Shri Sampath:** May I know the answer in English? I want to follow it fully as it affects us.

**Shri G. B. Pant:** The question was whether the President's Order is based on the recommendations made by the Parliamentary Committee. I said that the President had taken into account the recommendations of the Commission, the proposals of the Parliamentary Committee, and the trend and the suggestions that have emerged in the course of the debate here in passing his Order; that all relevant matters have been taken into consideration.

**Shri Ram Krishan Gupta:** The hon. Home Minister said that a Bill would be introduced to extend the period beyond 1965. May I know the maximum period for which this exemption will be granted?

**Shri G. B. Pant:** When the Bill comes, the hon. Member will be able to see its contents. So far we have not thought of any particular period.

**Shri S. M. Banerjee:** In paragraph (iii) of the statement, it is written that the training will be obligatory for the Central Government employees in Class III and above, excluding industrial establishments and work-charged staff. I want to know whether the Government propose to teach Hindi even to the industrial staff. What arrangements have been made for those who are working in factories and so on, to be taught Hindi?

**Shri G. B. Pant:** I understood from the extract that has been read out by the questioner that industrial employees are excluded.

**Shri S. M. Banerjee:** Yes; they are excluded. I want to know what arrangements have been made to teach them Hindi if they want to learn Hindi.

**Shri G. B. Pant:** Anyway that is not covered by the President's Order.

#### Durgapur Steel Plant

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{ Sardar Iqbal Singh:  
Shri Ram Krishan Gupta:  
581. { Shri Rameshwar Tantia:  
Shri D. C. Sharma:  
Shri Parulekar:

Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Starred Question No. 570 on the 3rd March, 1960 and state:

(a) whether the findings of the Committee appointed to investigate into the matter of defective pile foundations put up at the Durgapur Steel Plant have been examined;

(b) if so, what action has been in the matter; and

(c) what precautions will be taken to avoid any such recurrence?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) The findings of the Committee have not yet been fully examined.

(b) and (c). As I had informed the House earlier, the Indian Steelworks Construction Co. have already agreed to carry out all remedial measures at their own cost and to rectify at their own expense any damage to the steelworks caused by settlement of foundations containing bored piles for a period of ten years. The supervision of the work has also been made more effective.

**Sardar Iqbal Singh:** May I know what steps have been taken by the Ministry or by the Hindustan Steel Private Limited to see, that there should be no such defects, and what are those steps?

**Sardar Swaran Singh:** The Hindustan Steel have already taken effective steps in that direction. For instance, the remedial measures that have been taken consist of re-piling and under pinning, and I have already stated that so far as the strengthening of the supervisory staff is concerned, that has also been effected.

**Shri Ram Krishan Gupta:** In addition to re-piling, may I know whether any penalty has been imposed on the contractors?

**Sardar Swaran Singh:** As I have already informed the House, a guarantee has been given by them to the effect that there is any defect within ten years, then they would be responsible. But besides that, the payments to be made to ISCON in connection with the piling work are also being reviewed, and suitable readjustments will be made in due course on this account. An *ad hoc* deduction

of Rs. 10 lakhs has been made as payment due to ISCON.

**Shri D. C. Sharma:** May I know if these defective pile foundations affected the working of the Durgapur steel plant and, if so, what was the effect of that in terms of rupees, annas and pies?

**Sardar Swaran Singh:** This defect was detected before the plant went into production. Therefore, the production was not affected. Even the schedule of completion was not materially affected because the remedial measures were taken well in time to enable the various departments to go into production according to the schedule.

**Shri Indrajit Gupta:** May I know whether it is a fact that this defective pile work was first brought to the notice of the Ministry by reports in the press and, if so, what precautions are being taken to see that in future, if certain defects are there, they will be taken note of by some procedure without waiting for revelations in the press?

**Sardar Swaran Singh:** I do not think that the information regarding this thing reached Government for the first time through the press. There is a supervisory staff there, and the Hindustan Steel are satisfied that there is effective supervision; if there are any shortfalls they will be promptly brought to the notice of the administration.

**Shri Aurobindo Ghosal:** I suppose ISCON has given a guarantee. But may I know whether ISCON is a separate entity except for the contractual work for the Durgapur steel factory?

**Sardar Swaran Singh:** This question was asked on the last occasion, and I said at that time that the constituent firms would support that guarantee.